

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

18

T.C.P No. 223/(MAH)/2017

CORAM:

Present:

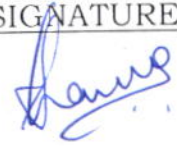
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Classic Glass Glazings
V/s.
Alumayer (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Shweta Sharma ilb solicis Lex.	Adv. for Petitioners.	

ORDER

TCP No. 223/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 19.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)